

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 64
TO BE ANSWERED ON DECEMBER 04, 2023
TAP CONNECTIONS UNDER AMRUT 2.0

NO. 64. SHRI IRANNA KADADI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government could provide the data on the number of urban household tap connections given under the AMRUT 2.0 in Karnataka;
- (b) the details of expenditure by both Central and State funds till November 2023;
- (c) the steps taken by Government on formulating City Water Balance Plan, the budget and expenditure details thereof of the shortlisted cities in Karnataka; and
- (d) whether Government has taken any initiative to directly include MSMEs and startups in developing Aquifer Management System under AMRUT 2.0?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, State Water Actions Plans (SWAPs) are prepared by States and duly approved by its State High Powered Steering Committee (SHPSC) and are submitted for final approval of Ministry of Housing and Urban Affairs (MoHUA). Government of Karnataka has submitted the SWAP-1 & 2 which have already been approved by the Apex Committee, MoHUA. So far, 244 Water supply projects have been approved worth ₹9,097 crore (including Operations & Maintenance). Through these approved projects, 9.41 lakh new tap connections are planned to be provided in the State of Karnataka. Out of the 244 approved project, 38 projects are under progress and are at initial implementation stage, hence no urban household tap connections given till now under AMRUT 2.0. However, under AMRUT, 9.18 lakh new tap connections (AMRUT & in-Convergence) have been provided in Karnataka till date.

The total Central Assistance (CA) allocated for Karnataka under AMRUT 2.0 is ₹4,628 crore for projects against which ₹614.37 crore of CA has been released to Karnataka till date.

As reported by the State, ₹70.23 crore of expenditure has been incurred for projects till now in Karnataka under AMRUT 2.0.

Under AMRUT 2.0, cities make their City Water Balance Plans (CWBP) by uploading the status of water resources, water supply, sanitation and services in their Urban Local Bodies (ULBs). This is followed by the uploading of proposed projects in the form of City Water Action Plans (CWAPs). To address the gap assessed in the CWAPs, State Water Action Plans (SWAPs) are prepared by States and submitted to the Apex Committee, MoHUA. In the State of Karnataka, 314 ULBs have submitted the CWBPs in AMRUT 2.0 portal.

(d): Under AMRUT 2.0 Technology Sub-Mission, Government has selected Start-ups through expert committee, 74 start-ups have been mapped with 36 cities for scaling up solutions. Some of the Start-ups out of the selected ones also work for Aquifer Management in cities.
